

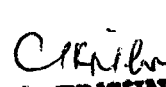
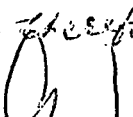
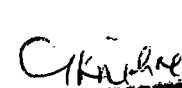
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No.....199

(5)

Laxmi Chaudhary

Versus. U.O.P & Ors.

Date of Order	Orders
	be listed for admission on 30-1-97. MAE NOS. 458/96 and 475/96 may be listed alongwith the OA on 30-1-97.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member
30-1-97	OA 415/96 with MAE NOS. 458 and 475/96 Sh. Chaudhary, Advocate, brief holder for Sh. Ashu Kumar, counsel for the applicant. The brief holder state that the counsel for the applicant is out of station. At his request, may be listed for admission on 24.9.97. MAE may also be listed alongwith the OA.  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
74.97 Received copy from M. Rafiq S.M. 22/11/97 	OA 415/96 Sh. Ashu Kumar, counsel for the applicant. Sh. Zakir Hussain, Advocate, brief holder for Sh. M. Rafiq, counsel for the applicant. Counsel for the applicant seek permission to withdraw this OA with liberty to file a fresh OA. Permission to withdraw the OA is granted as prayed for. The OA stands dismissed as having been withdrawn. No order as to costs. MAE NOS. 458 and 475/96 (OA 415/96) The OA has been dismissed as having been withdrawn. These MAEs have become infructuous. They are, therefore, dismissed.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)